

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

R.O.C.NO. 5/2023

DATED: 13-7-2023

NOTIFICATION

The High Court for the State of Telangana had issued Notification No. 5/2023, dated 2-1-2023 inviting applications for direct recruitment to the posts of Process Servers in Judicial Districts/Units of the State of Telangana, and the candidates were subjected to the Computer Based Examination.

Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of Process Servers in the Judicial Districts/Units in the State of Telangana:

1. BHADRADRI KOTHAGUDEM:

500369	500639	500744	500781
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2. CITY CIVIL COURT, HYDERABAD:

507357	507663	507870	507879
508008	508287	510298	510415
511643	512230	512433	512437
512513	513122	513181	--

3. CITY SMALL CAUSES COURT, HYDERABAD:

508124

4. HANUMAKONDA:

506325	506573	506780	505919
506947	--	--	--

5. JAGITYAL:

503369	507261	509758	512286
513556	--	--	--

6. JOGULAMBA GADWAL:

503517	503635	504314	510311
513160	--	--	--

7. JANGAON:

505838	506055	506819	512340
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8. JAYASHANKAR BHUPALPALLY:

505994	506417	507624
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9. KUMURAM BHEEM ASIFABAD:

500066	506024	510160
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10. MAHABUBABAD:

506409

11. MAHABUBNAGAR:

503398	504481	504553	504871
507599	509815	511689	513186

12. MANCHERIAL:

503083	508278
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13. MEDAK:

508075

14. MEDCHAL-MALKAJGIRI:

502609	507184	507509	508152
508336	508769	508802	509420
509680	509740	510022	510424
510475	511120	512977	513006

15. METROPOLITAN SESSIONS COURT, HYDERABAD:

507768	513169	513171	513192
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16. MULUGU:

505951	506370	506613
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17. NAGARKURNOOL:

504170	504741	504752	507111
508818	512249	--	--

18. NALGONDA:

509817	510983	513275
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19. NARAYANPET:

503460	503947	504447	510162
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20. NIZAMABAD:

501099	512048
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21. PEDDAPALLI:

503300	509976
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22. RAJANNA SIRICILLA:

502850	502928	503196
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23. RANGAREDDY:

507175	507197	507361	507600
508137	508244	508252	508706
508977	509272	509851	509875
509902	509961	510199	510278
510897	511382	511458	511470
511521	511730	511963	511992
512144	512651	--	--

24. SIDDIPET:

502843	503127	508023	508327
511816	--	--	--

25. SURYAPET:

505161	505208	505309	505437
505584	508289	--	--

26. VIKARABAD:

503715	509653	509981	511115
512281	--	--	--

27. WANAPARTHY:

504205	504591	504975	506163
507594	--	--	--

28. WARANGAL:

505783	505863	506113	510116
511124	--	--	--

29. YADADRI BHONGIR:

506950	511670	514213	--
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NOTE:


1. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms.No. 124 dated 30.8.2018.
2. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.

3. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

- a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
- b) That his/her character and antecedents are such as to qualify him/her to such service.

4. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

5. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.


13/07/2023

REGISTRAR (JUDICIAL-I)
FAC. REGISTRAR (RECRUITMENT)